

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.07.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 781 of 2019 & I.A No. 746, 951 & 952 of 2021	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	Apoorv P Tripathi Riya Kalra Abri Phukan Surya Prakash Ashkrit Tiwari Aayush Agarwal
2.	Comp. App. (AT) (Ins) No. 310 of 2021	Om Prakash Agrawal Vs. UPL Ltd.	Pramod B. Agrawala	Nand Kishore

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By order of Hon'ble Officiating Chairperson

-sd/-

Registrar